

(6)

CA. No. 1171/05

12-9-07

Honible Mr. Justice Khum Karan, V.C.

Writ issued, now appears for the applicant.
Sri R.C. Shukla holding brief of Sri S.
Singh for the respondents.

The O.A. is dismissed in default.

↓
Jm
V.C.

m